

**By Registered / AD**

**F.No.3-270/2005-B&CS**

**Dated February 23, 2006**

To

M/s. ICE Networks,  
647/10, Brindavan Complex,  
1<sup>st</sup> Floor, Dr. Raj Kumar Road, Rajaji Nagar,  
Bangalore – 10.

**Subject: Direction under Section 13 of the TRAI Act**

WHEREAS Telecom Regulatory Authority of India had issued the Telecommunication (Broadcasting and Cable Services) Interconnection Regulation, 2004 (13 of 2004) (hereinafter referred to as 'the Regulation');

WHEREAS the said Regulation had come into force with effect from the date of its publication in the Official Gazette i.e., on 10.12.2004;

WHEREAS in terms of clause 3.2 of the said Regulation, it is mandatory, on request, for Multi System Operators to re-transmit signals received from a broadcaster, on a non-discriminatory basis to cable operators;

WHEREAS M/s. ICE Networks with its office at 647/10, Brindavan Complex, 1st Floor, Dr. Raj Kumar Road, Rajaji Nagar, Bangalore – 10 have reportedly refused to re-transmit signals to M/s. Sree Mahadeswara Cable Network, No.3/A, Near SSM School, Manjunatha Colony, Bangalore – 560085 (hereinafter called the Complainant);

WHEREAS the Complainant in their letter of 2nd December, 2005 complained about the refusal of M/s.ICE Networks to provide TV signals to them and requested the Telecom Regulatory Authority of India (The Authority) to take appropriate action in the light of the provisions of the said regulation;

WHEREAS the Authority, on receipt of the complaint, requested M/s. ICE Networks vide letter dated 16.12.2005 to convey their comments by 23.12.2005 and subsequently many reminder letters were also issued to M/s. ICE Networks;

WHEREAS no comments or reply has been received from M/s. ICE Networks;

WHEREAS the Authority has come to the conclusion that M/s. ICE Networks has not complied with the provisions of clause 3.2 of the said Regulation by refusing to re-transmit signals to the Complainant.

AND THEREFORE, the Telecom Regulatory Authority of India in exercise of its powers under Section 13 read with section 11(1)(b) of the TRAI Act hereby directs M/s. ICE Networks, 647/10, Brindavan Complex, 1st Floor, Dr. Raj Kumar Road, Rajaji Nagar, Bangalore – 10 to immediately re-transmit signals to M/s. Sree Mahadeswara Cable Network, No.3/A, Near SSM School, Manjunatha Colony, Bangalore and:-

- a. to take immediate steps for providing TV signals to M/s. Sree Mahadeswara Cable Network, No.3/A, Near SSM School, Manjunatha Colony, Bangalore i.e. the complainant Distributor of TV Channels;
- b. to furnish a compliance report within seven days of issue of this direction; and
- c. to scrupulously comply with the requirements of regulation in future.

This issues with the approval of the Authority.

(Rakesh Kacker)  
Advisor (B&CS)  
Fax: 26713442

Copy to: M/s. Sree Mahadeswara Cable Network, No.3/A, Near SSM School, Manjunatha Colony, Bangalore for information.

Advisor (B&CS)